

SENNA LEAVES AND PODS (GRADING AND MARKING) RULES, 1964

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SENNA LEAVES AND PODS (GRADING AND MARKING) RULES, 1964

In exercise of the powers conferred by Sec. 3 of the Agricultural Produce (Grading and Marking) Act, 1937 (I of 1937), the Central Government hereby makes the following rules, the same having been previously published as required by the said section, namely:-

1. Short title and application :-

- (1) These rules may be called the Senna Leaves and Pods (Grading and Marking) Rules, 1964.
- (2) They shall apply to Senna Leaves and Pods (*Cassia angustifolia*) produced in India.

2. Definitions :-

In these rules:-

- (1) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India;
- (2) "Schedule" means a Schedule appended to these rules.

3. Grade designation :-

The grade designations to indicate the quality of Senna leaves and pods shall be as set out in column 1 of Schedules II to IV.

4. Definition of quality :-

The quality indicated by the grade designation shall be as set out against each grade designation in Schedules II to IV.

5. Grade designation marks :-

The grade designation mark shall consist of a label specifying the grade designation and bearing a design (consisting of an outline map of India with the word "AGMARK" and the figure of the rising sun, with the words "Produce of India" and resembling the mark as set out in Schedule 1.

6. Method of marking :-

(1) The grade designation marks shall be applied to Senna leaves and pods in full pressed bales. The grade designation mark shall be securely attached to each bale in a manner approved by the Agricultural Marketing Adviser. In addition to the grade designation the following particulars shall be clearly marked on the label :-

- (a) Serial number.....
- (b) Trade description.....
- (c) Year of harvest.....
- (f) Date of pressing.....

(2) An authorised packer may, after obtaining the prior approval of the Agricultural Marketing Adviser, mark his private trade mark on a container, provided that the private trade mark does not represent quality or grade of Senna leaves and pods different from that indicated by the grade designation mark affixed to the container in accordance with these rules.

7. Method of packing :-

Senna leaves and pods shall be press-packed with a covering of new gunny cloth in bales with sufficient number of bands lightly placed around the bales of customary weights of 100 to 200 Kgm.

8. Special conditions of certificate of authorisation :-

In addition to the conditions specified in rule 4 of the General (Grading and Marking) Rules, 1937, the following conditions shall be observed by packers to the satisfaction of the Agricultural Marketing Adviser, namely :-

(1) Supervision over the grading and marking of Senna leaves and pods shall be exercised by Inspecting Officers authorised by the Agricultural Marketing Adviser.

(2) Senna leaves and pods shall be graded and marked only at such baling presses as can provide proper space and facilities for cleaning, grading and marking and are approved of as such by the Agricultural Marketing Adviser.

(3) The authorised packers shall provide all reasonable facilities to the Inspecting Officers for carrying on their work of supervision and analysis, such facilities to include the provision of a room for analysing samples.

(4) Every holder of a Certificate of Authorisation shall, before removing or permitting any other buyer to remove any consignment of graded and marked bales of Senna leaves or pods from the grading premises, ensure that Inspecting Officers have had due notice, opportunity and facilities for carrying out check sampling and analysis in accordance with special instructions that may be issued by the Agricultural Marketing Adviser from time to time.

SCHEDULE 1

SCHEDULE I

(See rule 5) Design for the Grade designation mark.

SCHEDULE 2

SCHEDULE II

(See rule 3 and rule 4) Grade designations and definition of quality of Senna leaves (*Cassia angustifolia*) known commercially as "Tini"

Special characteristics \ General characteristics _____ \ "Senna leave: per weight (Max.) _____ \ 3 \ 4 _____ \ 90 \ 10 \ 1. Leaves of *Cassia angustifolia* and *Cassia auriculata* used in the blends shall be well developed. T.V. \ Diend--B . \ 8 \ Blend-C . . \ 70 \ 30 \ 3. The produce shall be reasonably dry and free from disease, insect attack and broken leaves' \ \ \ \ \ T.V. \ Blend

Prime \ Pale Green \ 1 eye in 1 cm. \ 5 \ 25 per cent of Prime \ 1. Leaves of *Cassia angustifolia*; Bold \ \ \ \ \ No. I and 10 per cent \ shall be well eyes in \ 5 \ 25 per cent of Prime \ 2. They shall have their characteristic aroma. \ \ \ \ \ of Prime \ 3. The produce shall be reasonably dry and free from disease, insect attack and broken leaves' \ \ \ \ \ of Prime No. IV \ 30 per cent of Prime \ No. III \ 2.5 cm. \ \ No. IV and 10 per cent \ \ \ \ \ of size lower than Prime No. IV. \ Prime \ Do \ 8 eyes in than Prime \ \ \ \ \ No. IV. . \ T.V. \ Pale Yellow \ 3 eyes in \ 5 \ 30 per cent of T.V. \ No. I wish Green \ 2.5 cm. \ \ No. 11 and 10 per cent of T.V. \ No. II 2.5 cm. No. III and 10 per cent of T.V. No. IV. T.V. . . Do. 6 eyes in 10 .. 30 per cent of T.V. No. III 2.5 cm. No. IV and 10 eyes in 15 35 per cent of size No. IV 2.5 cm. lower than T.V. No. IV. T.V. No. V. Do. . . 35 5 40 per cent of T.V. No. IV and 20% of size

black leaves may be permitted in each grade. Tolerance for broken leaves-A tolerance of 10% of broken leaves (two halves only) of the leaves. Stalks and sticks-These include stalks and sticks of senna plants only. Other refractions-These comprise dust of Senna leaves (arising out of damaged leaves, the nature of damaged leaves not affecting the inherent quality of the leaves. "Non-specified"-Grade designation shall be applicable according to specifications and blends not covered by the other grade designations and definitions of quality laid down in the Schedule. "If purchase money is to be paid in cash before hand or guaranteed in some other way. A recognised manufacturer shall mean manufacturer as defined in the Government of India, Nagpur, as such. All the percentages shall be worked out on the basis of total weight of the sample.

SCHEDULE 3

SCHEDULE III

(See rule 3 and rule 4) Grade designations and definition of quality of blends of Senna leaves (*Cassia angustifolia*)* and Cassia leaves (*Cassia auriculata*)

Special characteristics \ General characteristics _____ \ "Senna leave: per weight (Max.) _____ \ 3 \ 4 _____ \ 90 \ 10 \ 1. Leaves of *Cassia angustifolia* and *Cassia auriculata* used in the blends shall be well developed. T.V. \ Diend--B . \ 8 \ Blend-C . . \ 70 \ 30 \ 3. The produce shall be reasonably dry and free from disease, insect attack and broken leaves' \ \ \ \ \ T.V. \ Blend

*The Senna leaves used for the preparation of the blend shall be of grade T.V. No. 3 and the refraction shall not exceed the limit as laid down on the basis of total weight of a sample excluding refraction.

SCHEDULE 4

SCHEDULE IV

(See rule 3 and rule 4) Grade designations and definition of quality of Senna pods derived from plants botanically known as *Cassia angustifolia*

Grade designations Colour of pods Tolerance-percentage by weight (maximum) \ General Characteristics _____ and leaves fractions sticks \

1 2 3 4 5 6 \ 7

H.P.T'ods-A . . . Golden Greenish 2 3 1. All the pods shall be mature, reasonably dry and free from mould, insect attack and disease. H.P. T' characteristic yellow aroma. O, I. Brown, Black 5 15 2 3 3. The grade "pods-skins" consists of skin (the latter not and their broken pieces) 5 5 Non-specified.

Stalks and sticks.-These include stalks and sticks of Senna plants only. Skins.-These include skins of Senna pods only. Other refractions.-crushing of leaves), blemished shrivelled and damaged leaves the nature of not affecting the inherent quality of the leaves. Non-specified. a firm order from a recognised manufacturer according to specifications 'bl covered by the other grade designations and definitions of quality mean either that the whole of the money is to be paid in cash before hand or guaranteed in some other way. A recognised manufacturer shall mean manufacturer as defined in the Government of India, Nagpur, as such.